## **Declaration or Assets and Liabilities**

Year-2021-22

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	and the same of th	Self	Spouse name (s) Vibha Kumari	Dependant-1 Aman Kumar	Dependant-2 Ankita Kumari	Dependant-3
(i)	Cash	80000/-	60000/-			
(ii)	Deposits in Banks, Financial					
	Institutions And Non-Banking Financial Companies		saving 55,000/-	11 - 2 - 1	<u></u>	
(iii)	Bonds, Debentures and shares in Companies	Co-Operative shares-15,000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 516388412 - 22,707/-Yrly, 51632691- 4415/- yrly	LIC- 513952011 -6481/yrly		Suknya Yojna 1,50,000/yrly	
(v)	Motor Vehicles (details of make, etc.)	Maruti Swift BR-01-FM-1282 Hero Honda No- BR-01-BB-7943	-			
(vi)	Jewellery (give details of weight and value)	Gold- 200 gm Silver-150gm Rs-900000/-	Gold- 400 gm Sliver-1.2 Kg. 1800000/-	Gold- 10 gm Silver- 100 gm 50000/-	Gold- 10 gm Silver- 200 gm 60000/-	
(vii)	Other assets, such as values of claims / interests	***				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				<u></u>	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total					
	measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nandlal Chhapra, Patna-16, 1100sqft 50,00000/- Kodrama (Jharkhand) 50 dismil 10,00000/-			
(v)	Other (such as interest in property)	4 Bigha, sikandra, Griyak,		-		
		(Nalanda) 10 kattha Bena (Nalanda)				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI Ramkrishna Nagar Car Loan Co-Opretive Bank	6,49000/- 1,50000/-	
	(ii) Loans from financial institutions		***	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	****		
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity		404	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BKAPK8046F Year-2021-22 49,073/-	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]	_	-
	(iv) Property Tax		

C Personal Detail		. <u> </u>
GPF/CPF/PRAN No.	:-!*	PTS/BLA-1283
Gender	:-	M (M/F)
Date of Birth	:-	2 6 0 3 1 9 7 4 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Nalanda
	10 00 EN 10 10 10 10 10 10 10 10 10 10 10 10 10	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Tharmendera Kumar

Name of Employee: Dharmendra Kumar

Place: Patna Designation: Assistant

Date: 14.02.2022 Department: Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.